

**GOVERNMENT OF INDIA
MICRO, SMALL AND MEDIUM ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:686

ANSWERED ON:24.02.2011

SANCTIONING OF FUNDS UNDER IIDC SCHEME

Thakur Shri Anurag Singh

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) whether the Union Government has received a proposal from the State Government of Himachal Pradesh for sanctioning of funds under the Integrated Infrastructure Development Centre Scheme for undertaking a project in Gwalthai of Bilaspur;

(b) if so, the details thereof; and

(c) the time by which the said proposal is likely to be approved and the funds released?

Answer

MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI VIRBHADRA SINGH)

(a) to (c) Yes, Sir. This Ministry had sanctioned a project for setting up of an Integrated Infrastructure Development Centre at Gwalthai, District Bilaspur, Himachal Pradesh in 1997 with a total project cost of Rs.432.00 lakh. The stipulated Central Govt. Share under the project is 40% i.e. Rs.172.80 lakh, which is to be released on reimbursement basis. An amount of Rs.124.41 lakh was released by Central Government on the basis of reported expenditure of Rs.311.03 lakh. There has been no further demand from the State Government on approved items of original project report.